

**IN THE INCOME TAX APPELLATE TRIBUNAL, 'E' BENCH  
MUMBAI**

**BEFORE: SHRI M.BALAGANESH, ACCOUNTANT MEMBER  
&  
SHRI PAVAN KUMAR GADALE, JUDICIAL MEMBER**

**ITA No.4766/Mum/2019  
(Assessment Year :2014-15)**

M/s. Stillwater Defence Textile Tech Pvt Ltd. B/22, Petiti Mansion, 95 Sleater Road, Mumbai-400007	Vs.	Dy. Commissioner of Income-Tax 1(3) (1) Room No. 540 5 <sup>th</sup> Floor, Aayakar Bhavan, M.K.Road, Mumbai-400020
<b>PAN/GIR No.AADCC6835B</b>		
<b>(Appellant)</b>	..	<b>(Respondent)</b>

Assessee by	Shri Bharat Gandhi
Revenue by	Ms. Rajni Rani Roy
<b>Date of Hearing</b>	<b>02/11/2022</b>
<b>Date of Pronouncement</b>	<b>02/11/2022</b>

**आदेश / O R D E R**

**PER M. BALAGANESH (A.M):**

This appeal in ITA No. 4766/Mum/2019 for A.Y.2014-15 arises out of the order by the Id. Commissioner of Income Tax (Appeals)-3, Mumbai in appeal No. CIT(A)-3/ITO-1(3)(3)/IT-192/2016-17 dated 08/12/2017 Id. CIT(A) in short) against the order of assessment passed u/s.143(3) 263 of the Income Tax Act, 1961 (hereinafter referred to as Act) dated 29/12/2016 by the Id. Asst. Commissioner of Income-tax-1(3)(1), Mumbai (hereinafter referred to as Id. AO).

2. The Id. AR for the assessee filed a letter dated 02/11/2022 seeking permission for withdrawal of the appeal. The said letter is reproduced hereunder:-

*“APPLICATION OF WITHDRAWAL  
OF APPEAL MENTIONED ABOVE i.e ITA/4766/MUM/2019*

*Respected Sir*

*With reference to above under the instructions of above, we have to submit as under, we are instructed to withdraw the Appeal for the Assessment year 2014-15 as Appeal No ITA/1238/MUM/2021 is also covering the same issue so in the interest of justice and equity, so appeal NO ITA/4766/MUM/2019 as withdrawn.*

*Place-Mumbai*

*Date-02/11/2022*

*Advocate for Appellant”*

3. In view of the above, the assessee’s appeal is dismissed as withdrawn.

**4. In the result, appeal of the assessee is dismissed as withdrawn.**

Order pronounced on 02/11/2022 in the open Court.

**Sd/-**  
**(PAVAN KUMAR GADALE)**  
**JUDICIAL MEMBER**

**Sd/-**  
**(M.BALAGANESH)**  
**ACCOUNTANT MEMBER**

Mumbai; Dated 02/11/2022  
KARUNA, sr.ps

**Copy of the Order forwarded to :**

1. The Appellant
2. The Respondent.
3. The CIT(A), Mumbai.
4. CIT
5. DR, ITAT, Mumbai
6. Guard file.

//True Copy//

BY ORDER,

(Sr. Private Secretary / Asstt. Registrar)  
**ITAT, Mumbai**